

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) As on date 822 private satellite TV Channels have been permitted by Ministry of Information and Broadcasting under the Uplinking / Downlinking Guidelines.

(b) As reported by Department of Telecommunications, the typical value of bandwidth/data rate required to transmit (uplink/downlink) TV Channels are as under:

Transmission	Mode	Data Rate
MPEG-2	Standard Definition	3 Mbps (Typical)
MPEG-2	High Definition	16 Mbps (Typical)
MPEG-4	Standard Definition	1.5 Mbps (Typical)
MPEG-4	High Definition	8 Mbps (Typical)

(c) In accordance with the provisions of Clause 2.4.2, 2.5.1 and 3.5.1 of the Uplinking Guidelines, the Permitted Satellite TV channels, after obtaining permission from Ministry of Information and Broadcasting, have to operationalize within one year. In order to ensure operationalization, a Performance Bank Guarantee of certain amount has to be deposited by the permission holding company, which is forfeited if the company fails to operationalise by the due date.

Contracts for endorsing DD Kisan Channel

†2546. MIR MOHAMMAD FAYAZ:

SHRI NAZIR AHMED LAWAY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government has entered into any contracts with some artists/ persons for endorsing the DD Kisan Channel, if so, the details thereof, name-wise; and

(b) the details of the period of contract and the honorarium fixed therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) and (b) Prasar Bharati has informed that Doordarshan's Kisan Channel has not entered into any contract with any artist(s)/ person(s) for celebrity endorsement of the channel.

† Original notice of the question was received in Hindi.